

RAJASTHAN HIGH COURT, JODHPUR

C I R C U L A R

No. 05/P.I./2019

Date- 28.09.2019

SUB: BAN ON THE USE OF PLASTIC PRODUCTS

1. It has been observed that the use of plastic products is very dangerous and harmful for human life as well as devastating for the environment. Despite this, the use of plastic products is rapidly increasing in day to day life totally ignoring the following hazardous impacts:-

- Toxic chemicals leach out of plastic and exposure to them is linked to cancers, birth defects, impaired immunity, endocrine disruption and other ailments.
- Littering of plastics in open spaces creates unhygienic conditions and it acts as a breeding ground for insects and mosquitoes that cause diseases like malaria and dengue.
- Plastics do not undergo degradation, thus, stay in the soil for many years, which affects the soil fertility and degrades the soil quality.
- When plastic artifacts enter the drainage and sewerage system, they block the pipes and the drains causing water logging.
- The improperly disposed of plastic carry bags, cups, bottles, sachets etc, when eaten by animals, cause stomach and intestine related disease which even lead to suffocation and death.
- Plastic items find their way to the river and other water bodies, which are then swallowed by fish, seabirds, and other marine species, thus leading to suffocation and death.
- The waste from the plastic manufacturing industry is thrown directly into the water bodies, thus affecting the chemical property of water, causing hazards on a very large-scale.



2. Taking note of above ill effects, the Government of Rajasthan imposed ban on use of plastic carry bags across the State in the year 2010 but this ban has not sufficiently worked on ground.
3. Likewise, the Government of India has also recently declared to ban the single use plastic products across the Nation from 2nd October, 2019 but without public awareness and commitment, this step may also result in futility.
4. Therefore, as a mark of respect to the father of nation Mahatma Gandhi on his 150th Birth Anniversary and in the interest of the institution and public at large, Hon'ble the Full Court has unanimously resolved not to use the banned single use plastic/thermocool - bottles, carry bags, cups, glasses, dishes, spoons, forks, bowl containers, plates, bottles, straws, sachets and other plastic products (list of banned plastic articles enclosed) in any manner in the premises of Rajasthan High Court and High Court Guest House both at Jodhpur and Jaipur, as also in the premises of all the Subordinate Courts, Canteens/Restaurants in the premises of all the Courts of the State and also during official functions, conferences and any other occasions.
5. All concerned are therefore enjoined upon to follow and ensure strict compliance accordingly.

BY ORDER


28/10/2019
REGISTRAR GENERAL

BANNED PLASTIC ARTICLES

1. Less than 200 ml. drinking water PET/PETE bottles having liquid holding capacity.
2. Plastic Mineral Water Pouch
3. Plastic Bags (With Handle / Without Handle)
4. One time use / single use disposable items madeup of Thermocol (Polystyrene) or Plastic e.g. dish, spoon, cups, plates, glasses, fork, bowl, container.
5. Disposable dish / bowl used for packaging foods in hotels and Straw
6. Any Compostable Plastic Bags except for Plant nurseries, horticulture, agriculture & handling of solid waste.
7. Use of Plastic & Thermocol for decoration purpose
8. Any other article banned from time to time by the competent authorities.

